

THE
LEGISLATIVE ASSEMBLY DEBATES

(Official Report)

13

Volume IV, Part I

(30th January, 1924 to 18th February, 1924)

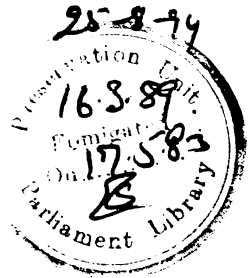
CHAMBER FUMIGATED

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FIRST SESSION

OF THE

SECOND LEGISLATIVE ASSEMBLY, 1924



DELHI
GOVERNMENT CENTRAL PRESS
1924

Legislative Assembly.

The President :

THE HONOURABLE SIR FREDERICK WHYTE, KT.

Deputy President :

DIWAN BAHADUR T. RANGACHARIAR, M.L.A.

Panel of Chairmen :

SIR CHIMANLAL H. SETALVAD, KT., M.L.A.

COLONEL SIR HENRY STANYON, KT., C.I.E., V.D., M.L.A.

MR. M. A. JINNAH, M.L.A.

MR. K. C. NEOGY, M.L.A.

Secretary :

SIR HENRY MONCRIEFF SMITH, KT., C.I.E., M.L.A.

Assistants of the Secretary :

MR. W. T. M. WRIGHT, I.C.S.

MR. L. GRAHAM, C.I.E., I.C.S.

MR S. C. GUPTA, BAR -AT-LAW.

MR. G. H. SPENCE, I.C.S.

Marshal :

CAPTAIN SURAJ SINGH, BAHADUR, I.O.M.

Committee on Public Petitions :

DIWAN BAHADUR T. RANGACHARIAR, M.L.A., *Chairman of the Committee.*

COLONEL SIR HENRY STANYON, KT., C.I.E., V.D., M.L.A.

HAJI WAJHUDDIN, M.L.A.

RAJA RAGHUNANDAN PRASAD SINGH, M.L.A.

MR. HARCHANDRAI VISHINDAS, C.I.E., M.L.A.

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THE
LEGISLATIVE ASSEMBLY DEBATES

(OFFICIAL REPORT OF THE FIRST SESSION OF THE SECOND
LEGISLATIVE ASSEMBLY)

VOLUME IV

FIRST VOLUME OF SESSION 1924.

LEGISLATIVE ASSEMBLY.

Wednesday, 30th January, 1924.

The Assembly met in the Assembly Chamber at Eleven of the Clock, being the first day of the meeting of the Second Assembly, pursuant to S. 63D (2) of the Government of India Act, and the President (the Honourable SIR ALEXANDER FREDERICK WHYTE, Kt.) took the Chair.

Mr. President: In order that this, the first meeting of the Second Legislative Assembly, may be fully constituted, Members will now take the Oath or make the Affirmation in the manner prescribed.

Mr. President then, standing, took the Oath.

MEMBERS SWORN :

The Honourable Sir Malcolm Hailey, K.C.S.I., C.I.E. (Home Member); the Honourable Sir Charles Innes, K.C.S.I., C.I.E. (Commerce Member); the Honourable Mr. Atul Chandra Chatterjee, C.I.E. (Industries Member); the Honourable Sir Basil Phillott Blackett, K.C.B. (Finance Member); Mr. Ernest Burdon, C.I.E., M.L.A. (Army Secretary); Sir Henry Moncrieff Smith, Kt., C.I.E., M.L.A. (Secretary, Legislative Department); Mr. Evelyn Berkeley Howell, C.S.I., C.I.E., M.L.A. (Foreign Secretary); Mr. Alfred Alan Lethbridge Parsons, M.L.A. (Financial Commissioner, Railways); Mr. Alexander Robert Loftus Tottenham, M.L.A. (Member, Board of Inland Revenue); Mr. James Alexander Richey, C.I.E., M.L.A. (Educational Commissioner); Mr. Laurence Frederic Rushbrook-Williams, C.B.E., M.L.A. (Director of Public Information); Mr. Wilfrid Thomas Mermoud Wright, M.L.A. (Joint Secretary, Legislative Department); Mr. Thomas Eyebon Moir, C.S.I., C.I.E., M.L.A. (Madras: Nominated Official); Mr. Julius Mathison

Turing, M.L.A. (Madras: Nominated Official); Mr. Geoffrey Rothe Clarke, C.S.I., O.B.E., M.L.A. (Director General of Posts and Telegraphs); Mr. Philip Edward Percival, M.L.A. (Bombay: Nominated Official); Mr. Lewis Sydney Steward O'Malley, C.I.E., M.L.A. (Bengal: Nominated Official); Mr. Girish Chandra Nag, M.L.A. (Bengal: Nominated Official); Mr. Henry Edward Holme, M.L.A. (United Provinces: Nominated Official); Mr. Hubert Calvert, M.L.A. (Punjab: Nominated Official); Rai Bahadur Shyam Narayan Singh, M.B.E., M.L.A. (Bihar and Orissa: Nominated Official); Mr. Rustomji Faridooji, M.L.A. (Central Provinces: Nominated Official); Mr. Basil Copleston Allen, C.S.I., M.L.A. (Assam: Nominated Official); Lieutenant-Colonel Francis Charles Owens, M.L.A. (Burma: Nominated Official); Diwan Bahadur Tiruvenkata Rangachariar, M.L.A. (Madras City: Non-Muhammadan Urban); Mr. Bhupatiraju Venkatapatiraju, M.L.A. (Ganjam *cum* Vizagapatam: Non-Muhammadan Rural); Diwan Bahadur Mocherla Ramachandra Rao Pantulu Garu, M.L.A. (Godavari *cum* Kistna: Non-Muhammadan Rural); Mr. Kakutur Venkataramana Reddi Garu, M.L.A. (Guntur *cum* Nellore: Non-Muhammadan Rural); Mr. Chetluru Duraiswamy Aiyangar, M.L.A. (Madras ceded districts and Chittoor: Non-Muhammadan Rural); Mr. R. K. Shanmukham Chetty, M.L.A. (Salem and Coimbatore *cum* North Arcot: Non-Muhammadan Rural); Mr. A. Rangaswami Iyengar, M.L.A. (Tanjore *cum* Trichinopoly: Non-Muhammadan Rural); Mr. K. Sadasiva Bhat, Avl., M.L.A. (West Coast and Nilgiris: Non-Muhammadan Rural); Haji Syed Abdul Khader Saheb Jeelani, M.L.A. (North Madras: Muhammadan); Maulvi Sayyid Murtuza Saheb Bahadur, M.L.A. (South Madras: Muhammadan); Mr. Kunhi Kammaran Nambiyar Chandroth Koodali Thazhethaveetil, M.L.A. (Madras: Landholders); Mr. Vithalbhai Javerbhai Patel, M.L.A. (Bombay City: Non-Muhammadan Urban); Mr. Nowroji Maneckji Dumasia, M.L.A. (Bombay City: Non-Muhammadan Urban); Mr. Harchandrai Vishindas, C.I.E., M.L.A. (Sind: Non-Muhammadan Rural); Mr. Jamnadas Madhavji Mehta, M.L.A. (Bombay Northern Division: Non-Muhammadan Rural); Mr. Narsinha Chintaman Kelkar, M.L.A. (Bombay Central Division: Non-Muhammadan Rural); Mr. Krishnaji Govind Lohokare, M.L.A. (Bombay Central Division: Non-Muhammadan Rural); Mr. Dattatrya Venkatesh Belvi, M.L.A. (Bombay Southern Division: Non-Muhammadan Rural); Mr. Mahomed Ali Jinna, M.L.A. (Bombay City: Muhammadan Urban); Mr. Mahomed Ebrahim Makan, M.L.A. (Bombay Northern Division: Muhammadan Rural); Mr. Henry Richard Dunk, M.L.A. (Bombay: European); Mr. Hugh Golding Cocke, M.L.A. (Bombay: European); Sir Purshotamdas Thakurdas, Kt., C.I.E., M.B.E., M.L.A. (The Indian Merchants' Chamber and Bureau: Indian Commerce); Sardar Vishnu Narayan Mutalik, M.L.A. (Gujarat and Deccan Sardars and Inamdars: Landholders); Seth Kasturbhai Lalbhai, M.L.A. (The Ahmedabad Millowners' Association: Indian Commerce); Mr. Bipin Chandra Pal, M.L.A. (Calcutta: Non-Muhammadan Urban); Mr. Tulsi Chandra Goswami, M.L.A. (Calcutta Suburbs: Non-Muhammadan Urban); Mr. Amarnath Dutt, M.L.A. (Burdwan Division: Non-Muhammadan Rural); Mr. Bhabendra Chandra Roy, M.L.A. (Presidency Division: Non-Muhammadan Rural); Mr. Kshitish Chandra Neogy, M.L.A. (Dacca Division: Non-Muhammadan Rural); Mr. Kumar Sankar Ray, M.L.A. (Chittagong and Rajshahi Divisions: Non-Muhammadan Rural); Mr. Alimuzzaman Chowdhry, M.L.A. (Dacca Division: Muhammadan Rural); Khwaja Abdul Karim, M.L.A. (Dacca Division: Muhammadan Rural); Mr. Krishna Aiyangar Rama Aiyangar, M.L.A. (Madura and Kara-

nad cum Tinnevely : Non-Muhammadan Rural); Mr. Muhammad Kazim Ali, M.L.A. (Chittagong Division: Muhammadan Rural); Mr. Kabeerud-Din Ahmed, M.L.A. (Rajshahi Division: Muhammadan Rural); Sir Campbell Ward Rhodes, Kt., C.B.E., M.L.A. (Bengal: European); Mr. Darcy Lindsay, C.B.E., M.L.A. (Bengal: European); Mr. Runglal Jajodia, M.L.A. (Marwari Association: Indian Commerce); Pandit Motilal Nehru, M.L.A. (Cities of the United Provinces: Non-Muhammadan Urban); Pandit Shamlal Nehru, M.L.A. (Meerut Division: Non-Muhammadan Rural); Mr. Narayan Das, M.L.A. (Agra Division: Non-Muhammadan Rural); Mr. C. S. Ranga Iyer, M.L.A. (Rohilkund and Kumaon Divisions: Non-Muhammadan Rural); Pandit Krishna Kant Malaviya, M.L.A. (Benares and Gorakhpur Divisions: Non-Muhammadan Rural); Pandit Harkaran Nath Misra, M.L.A. (Lucknow Division: Non-Muhammadan Rural); Dr. Kishenlal Nehru, M.L.A. (Fyzabad Division: Non-Muhammadan Rural); Haji Wajihuddin, M.L.A. (Cities of the United Provinces: Muhammadan Urban); Nawab Ismail Khan, M.L.A. (Meerut Division: Muhammadan Rural); Dr. Lodhi Karim Hyder, M.L.A. (Agra Division: Muhammadan Rural); Maulvi Mohammad Yakub, M.L.A. (Rohilkund and Kumaon Divisions: Muhammadan Rural); Colonel Sir Henry John Ludlam Stanyon, Kt., C.I.E., V.D., M.L.A. (United Provinces: European); Raja Amarपाल Singh, M.B.E., M.L.A. (United Provinces: Landholders); Lala Duni Chand, M.L.A. (Ambala Division: Non-Muhammadan); Lala Hans Raj, M.L.A. (Jullundur Division: Non-Muhammadan); Mr. Chaman Lal, M.L.A. (West Punjab: Non-Muhammadan); Mr. Abdul Haye, M.L.A. (East Punjab: Muhammadan); Sheikh Sadiq Hasan, M.L.A. (East Central Punjab: Muhammadan); Khan Sahib Ghulam Bari, M.L.A. (West Central Punjab: Muhammadan); Chaudhri Bahawal Baksh, M.L.A. (North Punjab: Muhammadan); Sayad Ghulam Abbas, M.L.A. (North-West Punjab: Muhammadan); Makhdum Syed Rajan Bakhsh Shah, M.L.A. (South-West Punjab: Muhammadan); Sardar Kartar Singh, M.L.A. (East Punjab: Sikh); Sardar Gulab Singh, M.L.A. (West Punjab: Sikh); Baba Ujagar Singh Bedi, M.L.A. (Punjab: Landholders); Mr. Syamacharan, M.L.A. (Tirhut Division: Non-Muhammadan); Mr. Gaya Prasad Singh, M.L.A. (Tirhut Division: Non-Muhammadan); Mr. Nilakantha Das, M.L.A. (Orissa Division: Non-Muhammadan); Mr. Bhubanananda Das, M.L.A. (Orissa Division: Non-Muhammadan); Rai Hari Prasad Lal, M.L.A. (Gaya cum Monghyr: Non-Muhammadan); Mr. Ganganand Sinha, M.L.A. (Bhagalpur, Purnea and the Santhal Parganas: Non-Muhammadan); Mr. Devaki Prasad Sinha, M.L.A. (Chota Nagpur Division: Non-Muhammadan); Khan Bahadur Sarfaraz Husain Khan, M.L.A. (Patna and Chota Nagpur cum Orissa: Muhammadan); Maulvi Miyan Asjad-ul-lah, M.L.A. (Bhagalpur Division: Muhammadan); Maulvi Muhammad Shafee, M.L.A. (Tirhut Division: Muhammadan); Raja Raghunandan Prashad Singh, M.L.A. (Bihar and Orissa: Landholders); Mr. M. V. Abhivankar, M.L.A. (Nagpur Division: Non-Muhammadan); Mr. Sambhu Dayal Misra, M.L.A. (Central Provinces Hindi Divisions: Non-Muhammadan); Seth Govind Das, M.L.A. (Central Provinces: Landholders); Srijut Tarun Ram Phookun, M.L.A. (Assam Valley: Non-Muhammadan); Mr. Kamini Kumar Chanda, M.L.A. (Surma Valley cum Shillong: Non-Muhammadan); Mr. Ahmad Ali Khan, M.L.A. (Assam: Muhammadan); Maung Tok Kyi, M.L.A. (Burma: Non-European); Maung Ba Si, M.L.A. (Burma: Non-European); Mr. Edward Gibson Fleming, M.L.A. (Burma: European); Mr. Piyare Lal, M.L.A. (Delhi: General); Rai Sahib M. Harbilas Sarda, M.L.A. (Ajmer-Merwara: General); Mr. M. Samiullah Khan, M.L.A. (Central Provinces: Muhammadan); Mr. Madhao Srihari Aney, M.L.A. (Berar Representative);

Sardar Bomanji Ardeshir Dalal, M.L.A. (Bombay: Nominated Non-Official); Mr. Keshav Chandra Roy, C.I.E., M.L.A. (Bengal: Nominated Non-Official); Honorary Captain Hira Singh, Sardar Bahadur, M.B.E., M.L.A. (Punjab: Nominated Non-Official); Nawab Sir Sahibzada Abdul Qaiyum, K.C.I.E., M.L.A. (North-West Frontier Province: Nominated Non-Official); Mr. Walter Stuart James Willson, M.L.A. (Associated Chambers of Commerce: Nominated Non-Official); Dr. Surendra Kumar Datta, M.L.A. (Nominated: Indian Christians).

MESSAGE FROM HIS EXCELLENCY THE VICEROY.

Mr. President: I have a Message from His Excellency the Viceroy which Members, according to custom, will hear standing:

"In pursuance of sub-section (3) of Section 63B of the Government of India Act, 1, Rufus Daniel, Earl of Reading, hereby require the attendance of the Members of the Legislative Assembly in the Assembly Chamber at Eleven O'clock in the morning on Thursday, the 31st of January 1924.

(Sd.) *READING,*

Viceroy and Governor General."

The Assembly then adjourned till Eleven of the Clock on Thursday, the 31st January, 1924.
